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IN THE HIGH COURT OF DELHI AT NEW DELHI
CRL.A. 129/2020

OMKAR SINGH YADAV

.....Appellant

Through: Ms. Vanya Chhabra, Adv.

versus

STATE

.....Respondent

Through:

Through: Mr. Ritesh Kumar Bahri,
APP for the State with Ms.
Divya Yadav & Mr. Lalit
Luthra, Advs.

CORAM:

HON'BLE MR. JUSTICE AMIT MAHAJAN

ORDER

15.05.2025

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1. The Hon'ble Judge is not holding Court today.
2. List on 19.08.2025.

BY ORDER

(COURT MASTER)

MAY 15, 2025

"SS"